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Title : Introduction of Securities Contracts (Regulation) Amendment Bill, 2005.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce** a Bill further to amend the Securities Contracts (Regulation) Act, 1956."

The motion was adopted.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 16.12.2005

** Introduced with the Recommendation of the President